## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

() K.RAMBAMY G.V.MOHAN KUMAR

Course for Petitioner

N.V. RAJAN.

FOR Aparna Deve

Shri G V Mohan Kumar, counsel for petitioner present. Shri Moheet Rathor, proxy counsel for respondents present. Proxy counsel for respondents stated that the senior counsel could not appear before this Bench today. Both the counsel are directed to report if there is any possibility of settlement between the parties as expressed by the counsel for petitioner on the last date of hearing. Time extended at request for reporting the final outcome of the settlement talks. Put

up on **07.04.2017** at **10.30** A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)